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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

MA. No.853 of 1999
in
OA. No.366 of 1999

Between:

Dated 7.10.99

1. General Manager,
South Central Railway,
Rail Nilayam,
Secunderabad.
2. The Secretary,
Rly Board, Rail Bhavan,
New Delhi.

.. Applicants

And
N.Vijaya Mohan

.. Respondent

Counsel for the Applicants

: Mr.N.R.Devaraj

Counsel for the Respondent

: Mr.P.P.Vittal

CORAM:

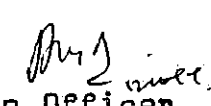
THE HON'BLE MR.R.RANGARAJAN : MEMBER (A)

THE HON'BLE MR.B.S.JAI PARAMESWAR : MEMBER (J)

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THE TRIBUNAL MADE THE FOLLOWING ORDER:

Heard. MA rejected. No costs.


Section Officer

Srr